

DIVISION BENCH

ITEM NO.123

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.59/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA V/S RAHUL JESSAL MITTRA (PERSONAL GUARANTOR OF MARGDARSHAK FINANCIAL SERVICES LTD.)
UNDER SECTION	95 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Narendra Singh, Proxy for
Ms. Bharti Hemant Nawlani, Adv.

: For the Petitioner/RP

ORDER

- 1.** Ld. Proxy Counsel Sh. Narendra Singh representing the RP states that the report on behalf of the RP has been filed, however the same is under scrutiny.
- 2.** He undertakes to take up the matter with the Registry to ensure that the report of the RP is placed on record in the Registry.
- 3.** Let the matter be adjourned for further hearing on 30th April, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

15th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*